

**Government of India**  
**Department of Empowerment of Persons with Disabilities (Divyangjan)**  
**Ministry of Social Justice and Empowerment**  
**Lok Sabha**

**Unstarred Question No. 2320**  
**To be answered on 03.08.2021**

**Persons with Disabilities**

**2320. SHRI K. MURALEEDHARAN:**  
**DR. AMAR SINGH:**  
**SHRI BENNY BEHANAN:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state:

- (a) whether the Government has maintained data on the number of Persons with Disabilities (PwDs) who are seeking jobs and are registered with employment Exchanges and if so, the details thereof, year-wise, since 2014 till date;
- (b) whether the Government has formulated concrete policies to integrate PwDs into workforce, considering that the unemployment rate of disabled people was more than 70 per cent as reported in 2019;
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**  
**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**  
**(SUSHRI PRATIMA BHOUMIK)**

(a) As per information provided by the Ministry of Labour & Employment, data on persons with disabilities (PwDs), who are job seekers, for the period 2014-2017 is as under:

Year	Registration (In thousand)
<b>(A) SPECIAL EMPLOYMENT EXCHANGE</b>	
2014	3.3
2015	4.4
2016	3.8
2017	2.8
<b>(B) ALL EXCHANGES (EXCLUDING SPECIAL EMPLOYMENT EXCHANGE)</b>	
2014	25.1
2015	37.7
2016	34.9
2017	29.3

(b) & (c) As per Census 2011, 36 per cent of persons with disabilities are engaged in some form of gainful employment. The Government has enacted the Rights of Persons with Disabilities (RPwD) Act, 2016 which came into force on 19.04.2017. Section 34 of the said Act provides for not less than 4% reservation in Government vacancies for certain categories of persons with benchmark disabilities (disability of 40% or more). In order to implement the provision of reservation in Government employment envisaged under the RPwD Act, 2016, the Ministry notified the list of 3566 posts ( 1046 in Group A, 515 in Group B, 1724 in Group C and 281 in Group D) identified suitable for various categories of persons with benchmark disabilities on 04.01.2021.

The Government implements an umbrella scheme, namely, Scheme for Implementation of Rights of Persons with Disabilities Act (SIPDA) which has a component for Skill Development of Persons with Disabilities (PwDs). Under this component, the Department launched the National Action Plan (NAP) for Skill Development of Persons with Disabilities (between the age group of 15 to 59 years) in March, 2015, with a view to enhancing their scope of employability in both public and private sectors besides promoting self-employment.

The Ministry also implements incentive scheme for providing employment to persons with disabilities (PwDs) in the private sector.

Further, to promote entrepreneurship among PwDs, financial assistance in terms of loan at subsidized rates is provided by the National Handicapped Finance and Development Corporation.

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